

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 105
New IA-1976/2024
In
IB-2611(ND)2019

IN THE MATTER OF:

Mr. Dalip Narinder Gupta Sole Proprietor

.....APPLICANT/PETITIONER

Vs

M/s Shree OM Enterprises pvt.Ltd

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 26.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Aishwarya Adlakha Advocate.

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

New IA-1976/2024:-

This is the 8th Progress Report filed by the Liquidator, which is taken on record, subject to just exceptions.

IA disposed of.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**